

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1083  
TO BE ANSWERED ON 18<sup>TH</sup> SEPTEMBER, 2020**

**INEFFICIENCY IN VACCINATING CHILDREN AGAINST MEASLES**

**1083. SHRI TALARI RANGAIAH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has been able to identify the reasons for inefficiency in vaccinating children against Measles and if so, the details thereof;
- (b) whether the Government has set any target to achieve the status for eradication of measles and rubella completely and if so, the details thereof;
- (c) whether the Government proposes to introduce laws for making measles vaccination mandatory; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) The major reasons identified for children not getting vaccination against Measles are (i) Lack of awareness of benefit of Immunization, (ii) Apprehensions of Adverse Event Following Immunization (AEFI), (iii) Children travelling on day of immunization, (iv) Refusal for vaccination and (v) Operational gaps.
- (b) The Government of India along with the other member countries of WHO South-East Asia Region is committed to Measles and Rubella elimination by 2023.
- (c) & (d) There are no proposal for making Measles vaccination mandatory. Vaccination is a voluntary process and being a public good it is the social responsibility of every citizen to get vaccinated as per vaccination schedule. This ensure that not only those get vaccinated are protected but they in turn also prevent spreading of the disease through herd immunity.